

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3194
ANSWERED ON:24.04.2012
FAKE PASSPORTS
Jawale Shri Haribhau Madhav

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether instances of making fake passports have been reported in the country;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State-wise; and
- (c) the steps taken by the Government to check such activities in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes Madam. The number of cases of forgeries/fake passports detected at Bureau of Immigration during the last three are as under:-

Year No of fake/forged
passport cases

2009 154
2010 320
2011 220

All the detected cases of forgeries/fake passports are reported to the local police having jurisdiction in the area of the Immigration check Post and criminal cases under the relevant section of law are registered and investigated by the local police.

(c): A number of steps have been taken by the Government to prevent travel by persons on forged/fake documents. These steps include:

- (i) Use of Ultra-violet Lamps, magnifying glasses and specimen copies of travel documents for comparison at all the Immigration Check Posts (ICPs) for scrutinizing the features of the travel documents;
- (ii) Installation of Passport Reading Machines (PRMs) and Questionable Document Examiner (QDX) Machines at major ICPs for detection of sophisticated forgeries in the travel documents;
- (iii) Installation of Immigration Control System (ICS) Software which verifies the passport details of passengers to prevent impersonation;
- (iv) Special training is also imparted to Immigration Officers manning immigration counters at the ICPs on a regular basis to detect forged/fake documents.